## HIGH COURT OF SIK KIM GANGTOK

No. .01...../HCS

Dated ...19/04/2022

## **NOTIFICATION**

In pursuance of the Full Court resolution dated 23<sup>rd</sup> July, 2013, the seniormost District Judge in every Judicial District in the State (where there is more than one District Judge), will be referred to as the "Principal District Judge" of that Judicial District.

By Order,

Sd/-(K.W. Bhutia) REGISTRAR GENERAL

Memo No: V(31) ConfdI/HCS/ 520-61 НСЬ

Dated: 19/04/2022

Copy to:-

- 1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
- 2. Additional Registrar-cum-PPS to the Hon'ble Judge, High Court of Sikkim.
- 3. Deputy Registrar-cum-PS to the Hon'ble Judge, High Court of Sikkim.
- 4. Additional Chief Secretary-cum-Principal Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
- 5. Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
- 6. Advocate General, Government of Sikkim, Gangtok.
- 7. Additional Advocate General, Government of Sikkim, Gangtok.
- 8. All District & Sessions Judges.
- 9. Legal Remembrancer-cum-Secretary, Law & Parliamentary Department, Government of Sikkim, Gangtok.
- 10. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
- 11. Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
- 12. Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
- 13. All Chief Judicial Magistrates-cum- Sr. Civil Judges.
- 14. All Sr. Civil Judges-cum-Judicial Magistrates.
- 15. All Civil Judges-cum-Judicial Magistrates.
- 16. President, Bar Association of Sikkim, Gangtok (High Court & Subordinate Courts).
- 17. President, High Court Bar Association, East Sikkim, Gangtok.

- 18.President, Namchi Bar Association, South Sikkim.
  19.Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim.
- 20. All Section In-charge, High Court of Sikkim.
- 21. Notice Board
- 22. Guard file and
- 23. File.